

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 167/TT/2022**

**Subject** : Petition for determination of transmission tariff of three number of assets from COD to 31.3.2024 under "POWERGRID works associated with North-Eastern Region Strengthening Scheme-V".

**Date of Hearing** : 9.1.2023

**Coram** : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member

**Petitioner** : Power Grid Corporation of India Ltd.

**Respondents** : Assam Electricity Grid Company Ltd. and 7 others

**Parties present** : Shri S.S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ved Prakash Rastogi, PGCIL  
Shri Zafrul Hasan, PGCIL  
Shri Vipin Joseph, PGCIL

**Record of Proceedings**

Case was called out for virtual hearing.

2. Learned counsel for NER-II Transmission Limited, Respondent No.8, requested to adjourn the matter due to non-availability of the arguing counsel and further prayed for listing the instant petition along with Petition No. 134/MP/2021.
3. At the request of the learned counsel for the Respondent, Commission adjourned the matter.
4. The matter shall be listed for final hearing on 9.2.2023 along with Petition No. 134/MP/2021.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

